

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD**

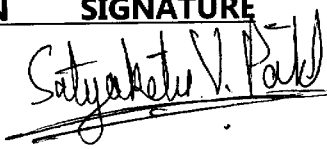
IA 412 of 2018 with C.P. No.17/NCLT/AHM/2016

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd & Ors.

Section: Rule 11 of NCLT Rules 2016

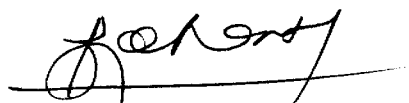
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SATYAKETU PATEL	R-2	Self	
2.				

ORDER

The representative Mr. Satyaketu Patel for the Respondent No. 2 Company present in person and submitted that his Counsel is not present today.

Learned PCS for the Petitioner has sent a sick note on the ground of some medical emergency. In view of this the matter is adjourned.

List the matter on 25.02.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2020.